

Central Administrative Tribunal
Principal Bench: New Delhi

CP 29/96

IN

OA No.2395/92

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New Delhi this the 15th day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr K.Muthukumar, Member (A)

Ram Avatar
S/o Ram Parshad
R/o C/o Sharma Hardware
Old Mehrauli Road, Raj Nagar
Palam Colony, New Delhi-45.

(By Advocate: Sh. V.P.Sharma)

...Petitioner

Sh. R.M.Aggarwal
Divisional Railway Manager
Bikaner Division,
Bikaner (Raj.).

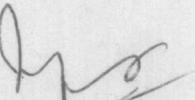
...Respondent.

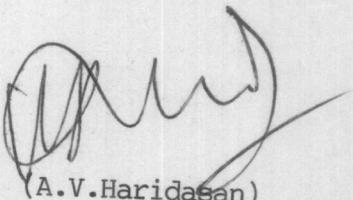
(By Advocate: Sh. R.L.Dhawan)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the petitioner states that the CP has been filed under a misunderstanding and that there is no reason for further proceeding. He seeks to withdraw the petition with liberty to take up the matter further with the respondents. It is open for the petitioner to choose the right course of action. The CP is closed and notice discharged.


(K.Muthukumar)
Member (A)


(A.V.Haridasan)
Vice Chairman(J)

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